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Scheme, 1977, published in Notification No. G.S.R. 38 in Gazettee of Indra dated the 7th January, 1978.

[Placed in Library. See No. LT-1554/78].

PREVENTION OF FOOD ADULTERATION (3RD AMDT.) RULES, 1977 AND DRUGS AND COSMETICS (6TH AMDT.) RULES, 1977.

स्वास्क्य भ्रौर परिवार कल्यारण मंत्रालय में राज्य मंत्री (श्री जगदम्बी प्रसाद यादव) : ग्रध्यक्ष महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूं :—

(1) खाद्य अपिमश्रण निवारण अधिनियम 1954 की धारा 23 की उपधारा (2) के अन्तर्गत खाद्य अपिमश्रण निवारण रग (ती तरा सशोधन) नियम, 1977 (हिन्दी तथा अंग्रेजी संस्करण) की एक प्रति जो दिनांक 27 दिसम्बर 1977 के भारत के राजपत्र में अधिस्वना संख्या सा०सां०नि० 775(ङ) में प्रकाशित हुए थे।

[Placed in Library, See No. LT-1555/78].

(2) ग्रौषध तथा सौंदर्य प्रसाधन ग्रिष्ठिनियम 1940 की धारा 38 के ग्रन्तर्गत ग्रौषध तथा सौंदर्य प्रसाधन (छठा संसोधन) नियम 1977 (हिन्दी तथा श्रंग्रेजी संस्करण) की एक प्रति जो दिनांक 7 जनवरी 1978 के भारत के राजपत्र में ग्रिष्ठसूचना संख्या सा० सां० नि० 19 में प्रकाणित हुए थे।

TPlaced in Library. See No. LT-1556/78].

12 03 hrs.

CALLING ATTENTION TO A MATTER OF URGENT PUBLIC IMPORTANCE

REPORTED OCCUPATION BY SOME FOREIGN NATIONALS OF AN ISLAND TILANCHANG IN THE NICOBAR GROUP OF ISLANDS

SHRI CHITTA BASU (Barasat): I call the attention of the Minitser of Defence to the following matter of urgent public importance and request that he may make a statement thereon:

"The reported occupation by hundreds of foreign nationals of an Island named Tilanchang in Nicobar District near Camorta Island which was detected by Navy followed by arrest of 74 persons including children on 31st January, 1978 and steps taken by the Government to ensure the security and integrity of the nation."

THE MINISTER OF STATE MINISTRY OF THE DEFENCE (PROF. SHER SINGH): Mr. Speaker, Sir, on 30th January, 1978, a routine patrol of coastal area by our Air Force reported boat activity about on mile west of Tillangchong in the Nicobar Group of Islands. A naval patrol boat was despatched immediately from Port Blair for investigation. On 31st January, 1978, the naval boat apprehended a fishing vessel 'LIDOMSIN', one sister boat and one out-boat. The boats were escorted to nearby Nancowrie Island The boats had personnel, which included 12 women and 28 children. It is learnt that the nationality of these personnel is Thai. All these persons were handed over to the Police at Nancowrie. been reported that these persons were produced before the Chief Judicial Magistrate who sentenced 49 of them to undergo rigorous imprisonment for six months under Section 14 of the Foreigners Act and three months rigorous imprisonment under Section 6(A) of Passport (entry into India)